

Annexure – 5

Name of the corporate debtor: **HIGHLAND AUTOMOBILES PRIVATE LIMITED** ; Date of commencement of CIRP: 15.02.2024 List of creditors as on: 29.02.2024
 In accordance with Section 25(2) (e) , IBC ,2016

List of operational creditors (Workmen)

(Amount in ₹)

| Sl. No. | Name of authorised representative, if any | Name of workman | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|---|-----------------|---------------------------|----------------|---------------------------|-----------------|-----------------------|--------------------------------------|----------------------------|--|------------------------------------|------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party | % voting share in CoC, if applicable | | | | | |
| - | - | - | - | - | - | - | - | - | - | - | - | - | - |

